

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2184
ANSWERED ON:10.03.2015
INCLUSION OF LANGUAGES
Datta Shri Sankar Prasad

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any specific rule or policy to include any language in the Eighth Schedule of the Constitution;
- (b) if so, the details thereof;
- (c) whether the Government has any proposal to include `KoKbrok` language of Tripura in the Eighth Schedule of the Constitution; and
- (d) if so, the time by which it is likely to be included in the Eighth Schedule of the Constitution?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJUJU)

(a to d): At present, there is no established set of objective criteria for inclusion of languages in the Eighth Schedule to the Constitution of India. There are demands for inclusion of 38 more languages including Kokbrok in the Eighth Schedule. The pending representations for inclusion of more languages including Kokbrok in the Eighth Schedule could be considered after a set of objective criteria are evolved and finally approved. As such no time- frame can be fixed.